

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.571/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY : Shree Bhawani Trademark Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2) & 394, 100 to 104

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|----------------------|--------------|------------------|-----------|
| 1. | Nawal Kishore | The Advocate | Union of India | NK/ke |
| | Senior Panel Counsel | | ROC/Registration | |
| 2. | Mudit R | Advocate | Shree Bhawani | |
| | Sande | | Trademark | |
| | | | Pat. Act | |

ORDER

For Order, see C.P. No. 564 of 2016.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017

V.Sethi